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O.A. No. 36/08

ORDER DATED 7th NOVEMBER, 2008

Coram:

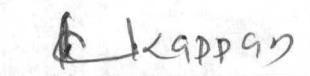
Hon'ble Shri Justice K. Thankappan, Member (J)
Hon'ble Shri C.R. Mohapatra, Member (A)

Heard Mr. D.K. Mohanty, Ld. Counsel for the applicant and Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents.

Due to the subsequent events it is submitted by the Ld. Counsel appearing for either side that the Original Application has become infructuous ^{and} as the grievance of the applicant has already been considered by the Department and appropriate orders passed. Hence there remains nothing to be adjudicated further.

In view of the above, this Original Application stands dismissed as infructuous.


Member (A)


KAPPAN
MEMBER (J)